



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1455/2021  
M.A. No. 1891/2021**

**This the 02<sup>nd</sup> day of August, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Ashish Kalia, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suresh Kumar Saini,  
 S/o Late. Sh. Kailash Chand,  
 SSE/ Drawing,  
 Age about 59 years,  
 Hno. A-151, Flat No.A/4,  
 Tirumala Apartment, Shalimar Garden Extension – 2,  
 Shahibad, Gaziabad – 201005.

...Applicant

(By Advocate: Mr. B.C. Nagar)

**Versus**

1. Union of India  
 Through the General Manager,  
 Head Quarter Office Northern Railway,  
 Baroda House,  
 New Delhi.
2. Dy. CPO/Northern Railway,  
 Head Quarter Office,  
 Baroda House,  
 New Delhi.
3. Dy. CPO/C,  
 Northern Railway,  
 Kashmiri Gate,  
 Delhi.

...Respondents

(By Advocate: Mr. Krishan Kant Sharma)



## ORDER (Oral)

### Hon'ble Mr. Ashish Kalia, Member (J)

The brief facts of the case are that the applicant was working as Drafts Man and has been promoted to the post of Chief Drafts Man. The applicant has also been given seniority. He is asking for pay fixation vis-à-vis seniority i.e. from 1997.

2. On the contrary, learned counsel for the respondents submits that it is clearly barred by time. The applicant has approached after many years.
3. After hearing learned counsel for the parties, we are of this view that pay fixation is a recurring cause of action. At best, respondents may fix the pay of the applicant on performance basis, but the current pay can be enhanced, if he is found suitable on merit.
4. We are of this view, that the representation dated 02.09.2020 be disposed of with a speaking order, within a period of eight weeks from the date of receipt of copy of this order. If his grievance still subsists, he may re-approach this Tribunal.

5. With this observation, the OA is disposed of. Pending MA shall also stand disposed of. No costs.



**(Mohd. Jamshed)**  
**Member (A)**

**(Ashish Kalia)**  
**Member (J)**

Lg/ankit/anjali/dd